

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1165 of 2019

IN THE MATTER OF:

Kari Venkateswarlu, Liquidator

...Appellant

Vs

Keshan Trading Corporation

....Respondent

Present:

**For Appellant: Mr. K.K. Patra and Mr. Somesh Kumar Dubey,
Advocates.**

For Respondent: Ms. Vishakha and Ms. Aastha Mehta, Advocates.

ORDER

27.01.2020 Learned Counsel for the Appellant wants to file Rejoinder. Rejoinder may be filed within two weeks. Learned Counsel for the Appellant will also file copies of documents as directed on 12.12.2019.

List the Appeal as 'For Admission (After Notice)' on **14th February, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Md